IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

C.P. 21/94. in D.A. 734/94.

Dt. of Decision: 10.6.94.

Mr. T. Venkatachalapathi

.. Applicant/

1. Ponits The General Manager, SC Rly, Railnilayam, Secunderabad-500 37/1. 2. R. K. Palman

The Chief Personnel officer, SC Rly, Rail nilayam,

Secundera@bad-500 371.

3. Dayashankar

The Dy. Chief Mechanical Engineer, Carriage Repair Shops, SC Rly, Tirupathi.

V·s

.. Respondents/ Respondents.

Counsel for the Petitioner/

Applicant.

: Mr. G. Bikshapathy

Counsel for the Respondents/

Respondents.

: Mr. D. Gopala Ra, Addl.CGSC.

CORAM:

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

THE HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER (JUDL.)

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Copy to:-1. Mr.D.Pomits,

The General Manager, South Central Railway,

Railnilayam, Secunderabad. 2- Mr.R.K.Palman,

The Chief Personnel Officer, South Central Railway, Railnilayam, Secunderabad - 500 371.

3- Mr. Dayashankar, The Deputy Chief Mechanical Engineer, Carriage Repair Shops, South Central Railway, Tirupathi.

- 4. One copy to Mr.G.Bikshapathi, Advocate, CAT, Hyderau ad.
- 5. One copy to Mr.D.Gopal Rac, Addl.CGSC,CAT, Hyderabad.
- 6. One copy to Library, CAT, Hyderabad.
- 7. One spare copy.

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CP. 21/94 in



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Order of the Division Bench delivered by Hon'ble Shri A.B.Gorthi, Member (Admn.).

In our order dated 15.6.93 in OA.734/91 a direction was given to the respondents to consider the applicant for appointment in a Group 'D' post.

2. On behalf of the respondents it is now stated that the case of the applicant was duly considered and a decision has been taken to appoint him in a Group 'D' post. The decision is contained in South Central Railway letter No.TR/P.563/DP/Vol.III/T.V. dated 2.6.94. A copy of the letter is taken on record. From the above it is evident that our judgement in OA.734/91 has been sufficiently complied with by the respondents. Accordingly the Contempt Petition is dismissed. The parties shall bear their own costs.

(T.CHANDRASEKHAKA REDDY)

Member (Judl.)

(A.B.GORTHI)
Member (Admn.)

Dated: 10th June, 1994

(Dictated in Open Court)

sc

DEPUTY REGISTRAR(J)